## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 35/2020

Raman Kumar

...Applicant(s)
Through: - Mr. Pawan Kumar Khajuria, Advocate.

V/S

UT of J&K and another

...Non-applicant(s)

Through: - Mr. Amit Gupta, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the non-applicants seeks and is granted time to file objections by the next date.

List on 26.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020 Tarun